

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100529/2017	The State Vakola Police Station Vs Mansur Noor Mohd.Shaikh	
(Main Matter REMAND APPL POCSO/0100727/2017)				
2	POCSO SPL CASE	100073/2018	The State of Pydhonie Police Station Vs Aditya Harishchandra Sawant	
(Main Matter REMAND APPL POCSO/0101126/2017)				
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	1000424/2018	The State of Dharavi Police Station Vs Ahmed Afaque Khan and Other 01	PP
4	POCSO SPL CASE	100056/2019	The State of Bhoiwada Police Station Vs Ganpat Shivram Gaikwad	PP
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100237/2018	The State of Mulund Police Station Vs Rahul Motilal Gupta	
(Main Matter REMAND APPL POCSO/0100247/2018)				
6	POCSO SPL CASE	100070/2019	The State of Shivajinagar Police Station Vs Naushad @ Jaggu Shadikali Shaikh	PP
7	POCSO SPL CASE	100354/2019	The State of Maharashtra - Chunabhatti Police Station Vs Imtiyaz Ali Pirali Shah	APP
8	POCSO SPL CASE	100401/2019	The State of Maharashtra - Kurla Railway Police Station Vs Arbaz Gulam Khan	PP

CHARGE

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9	POCSO SPL CASE	100200/2018	The State of Mankhurd Police Station Vs Mukhtar Ahmed Mustak Ahmed Ansari	
(Main Matter REMAND APPL POCSO/0100189/2018)				
<u>REPLY/SAY</u>				
10	ABA	100975/2020	Vishal Bhimrao Waghmare and 3 ors. Vs The State of Maharashtra Bhandup P.stn.	Prabhakar Parse
11	POCSO M A	100817/2020	Anirudh Ajay Kumar Garg Vs Fazaa Shroff Nee Garg and Others	Law Global
<u>APPEARANCE</u>				
12	POCSO SPL CASE	100028/2019	The State of Pant Nagar Police Station Vs Soham Ramawtar Jaiswar	PP
13	POCSO SPL CASE	100034/2019	The State of Wadala T.T. Police Station Vs Mohd. Sahavez Mohd. Rasid Maniyar	PP
14	POCSO SPL CASE	100043/2019	The State of Ghatkopar Police Station Vs Rushab Santosh Patil	PP
15	POCSO SPL CASE	100071/2019	The State of Dadar Police Station Vs Rehan Saleem Khan	PP
16	POCSO SPL CASE	100750/2019	The State of Maharashtra - Kherwadi Police Station Vs Gourav Vijay Jawale	PP
17	SPL.CASE	30/2020	The State of Maharashtra - Kurla Police Station Vs Abdul Sabud @ Aftab Abdul Kudrus Qureshi	PP

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18	SPL.CASE	92/2020	The State of Maharashtra - Chembur Police Station Vs Umesh Ramchandra Malve and Others 03	PP
19	ABA	100968/2020	Mr. Nagesh Dattatrya Kmable Vs Dharavi Police Station, Mumbai	Shri. Sahil D. Salvi
20	SPL.CASE	100732/2020	The State of Maharashtra Through Agripada Police Station Vs Shyamji Sakur Vijunda and Anr.	PP
<u>REPORT OF NOTICE</u>				
21	POCSO SPL CASE	100416/2014	The State R.A.K.Marg P.S Vs Nitin Shantaram Bole	
